

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

46.

CP/259(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES:

Add-On Electricals Pvt. Ltd.

Vs

Registrar Of Companies

SECTION: 252 (1) OF THE COMPANIES ACT, 2013

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**ORDER**

The Court is convened through Video Conference.

1. None present.
2. RoC report is awaited in the matter.
3. List this matter for hearing on **17.04.2023**.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)